

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

Budget Session  
Monday, April 16, 2018

### Private Members Business

1. Questions.
2. Shri HIMALAYA M. SHANGPLIANG, MLA to Call the Attention of the Minister in-charge Mining & Geology under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in “The Shillong Times” dated 11.04.2018 under the caption “*Forged transport challans in circulation in EGH*”.
- \*3. Motions.
- \*4. Resolutions.

*Shillong,  
The 13<sup>th</sup> April, 2018.*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly.*